NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 974/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: M/s. Ramshyam Infracon Pvt. Ltd.

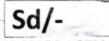
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

ORDER

CSP No.972/ 230-232/NCLT/MB/MAH/2017 CSP No.973/ 230-232/NCLT/MB/MAH/2017 CSP No.974/ 230-232/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 20.12.2017



V. NALLASENAPATHY Member (Technical) **Sd/-**B.S.V. PRAKASH KUMAR Member (Judicial)